


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

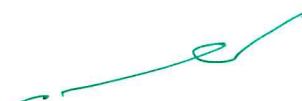
| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|-------------|----------|--|
| CP No.118/ 2017 | - | For hearing | 241/ 242 | Amit Jnagal Vs Raremile Technologies Pvt. Ltd. & Others |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|-------------------------------------|------------------------|--|
| 5 | KARAN JOSEPH 9845211270 | Petitioner |  |

ORDER

Counsel for Petitioner is present. Verified the note prepared by the registry. Respondents R1, R2 & R3 are served with notices in the matter. However, they were absent. They are treated as absent and set ex-parte. For hearing in the main petition list it on 12/01/2018.


Member (T)


Member (J)